

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 153(ND)/2016  
CA NO.

CORAM:

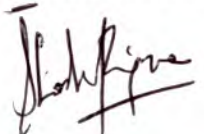
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

NAME OF THE COMPANY: Dakshaa INfrabuild Pvt. Ltd & Ors.  
V/s.  
Rochee Resorts India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242, 243 & 213.

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHARIQ J. REYAZ	ADVOCATE	PETITIONER.	

**ORDER**

No settlement is reported. Let the matter be posted for  
hearing on merit.

List on 14<sup>th</sup> July, 2017.

Sol-  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

Sol-  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)